

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 301 of 2015**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

04/10.09.2020

Heard through V.C.

2. As per the request of learned counsel for the respondent-Union of India, put up this case on 21st September, 2020 under the heading "For final disposal."

(Deepak Roshan, J.)

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